

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(23)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CP/200 & 201/CAA/2017
IN
PETITION NUMBER : CA/71 & 72/CAA/2017
NAME OF THE TRANSFEROR : THE KASTHURI MILLS LTD
NAME OF THE TRANSFERRE : SENTHIL FRUIT PRODUCTS PVT LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYASANKARAN
R. ASHOK KUMAR

Counsel for Petitioners

ORDER

Counsel for the Petitioner present and made the submissions. We direct the Petitioner to issue notice for hearing the petition in the newspapers, one in English and another in vernacular preferably in the same newspapers in which the earlier notice was published having not less than 10 days before the next date of hearing of the petition. Put up on 07.12.2017 at 10.30 A.M.


MEMBER (JUDICIAL)

ghk